

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS/COMM/1289/2025	04.12.2025	UNION BANK OF INDIA VS SHAHID	31.01.2026	23.02.2026	27.02.2026	27.02.2026	07.03.2026	07.03.2026	

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6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	853/2025	28.07.2025	MANJEET KAUR VS. RAJU ALIAS DEVENDER	05.01.2026 PE-10.02.2026 11.02.2026 19.02.2025 20.02.2025	10.02.2026 DE &	19.02.2026	02.03.2026	02.03.2026	02.03.2026	NA
			410	CS (COMM)	911/2025	07.08.2025	CHANDAN SINGH RAWAT VS. D.D. PRADHAN AND CO. PVT. LTD.	06.01.2026 PE-17.02.2026 23.02.2026 02.03.2026 09.03.2026	17.02.2026 DE &	02.03.2026	16.03.2026	16.03.2026	16.03.2026	NA
			410	CS (COMM)	750/2025	06.06.2025	VANDANA SHARMA VS. TULSI RAM	27.01.2026 PE-02.03.2026 10.03.2026 25.03.2026	02.03.2026 DE	25.03.2026	06.04.2026	06.04.2026	06.04.2026	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	1335/2024	05.12.2024	HINDUJA HOUSING FINANCE LTD. VS. HARMINDER SINGH	08.09.2025	24.02.2026	24.02.2026	24.02.2026	20.03.2026	24.03.2026	NIL
			302	CS (COMM)	497/2023	21.03.2023	AJAY JAIN KARTAR VS ANIL SHARMA	12.01.2026	09.02.2026	09.02.2026	09.02.2026	16.02.2026	23.02.2026	NIL
			302	CS (COMM)	495/2025	06.05.2025	M/S SHREE GRANITES SAURABH KHANDELWAL VS	02.12.2025	24.02.2026	24.02.2026	24.02.2026	17.03.2026	25.03.2026	NIL
			302	CS (COMM)	494/2025	06.05.2025	VIVEK SARDA VS SAURABH KHANDELWAL	02.12.2025	24.02.2026	24.02.2026	24.02.2026	17.03.2026	25.03.2026	NIL
			302	CS (COMM)	233/2025	28.02.2025	M/S UNIQUE INTERNATIONAL VS DR. KAWALDEEP DHAM	21.01.2026	13.02.2026	13.02.2026	13.02.2026	27.02.2026	06.03.2026	NIL
			302	CS (COMM)	1034/2024	19.09.2024	M/S PERFECT PLASTIC VS M/S PIONEER POLYPLAST	27.01.2026	27.02.2026	27.02.2026	27.02.2026	16.03.2026	20.03.2026	NIL
			302	CS (COMM)	796/2025	14.07.2025	NEERAJ AGGARWAL MUNICIPAL CORPORATION OF DELHI VS	27.01.2026	27.02.2026	26.02.2026	26.02.2026	17.03.2026	27.03.2026	NIL
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	1233	22-11-2025	PANKAJ ARORA VS MUNICIPAL CORPORATION OF DELHI	08-01-2026	22-01-2026 (PE)	30-01-2026 (DE)	05-02-2026 (F/A)			
			308	RECOVERY	1159	06-11-2025	DELHI GUJRATI ROAD CARRIER VS THE NEW INDIA INSURANCE COMPANY LTD.	09-01-2026	02-02-2026 (PE)	09-02-2026 (DE)	16-02-2026 (F/A)			
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309	RECOVERY	CS (COMM)/24/2026	08-01-2026	LOVESH GUPTA Vs Municipal Corporation of Delhi							
			309	DAMAGES	CS (COMM)/47/2026	14-01-2026	M/S FUTURE MARK DIAMOND JEWELLERY VS JASWINDER KAUR							

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL															
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)	CS (COMM)631	30-05-2025	M/s B.R. TECH TEXT Vs RAJASHEKHAR M NALLA Prop. M/s ZIVA DYE CHEM	06.01.2026	PE-21.01.2026	-	As per order, list of witnesses, if any, be filed within due course							
			310	CS (COMM)	CS (COMM)819	18-07-2025	BANK OF INDIA Vs VIRENDRA SINGH AND ANR	07.01.2026	PE-12.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 cpc							
			310	CS (COMM)	CS (COMM)979	08-09-2025	VINOD KUMAR BANSAL Vs SUMAN BANSAL	07.01.2026	PE-24.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 cpc							
			310	CS (COMM)	CS (COMM)116	07-11-2025	YOGESH MALIK PROP. OF MALIK BOOKSELLERS AND STATIONERS Vs YOGESH SETHI PROP OF M/S YADVADETHI SETHI	09.01.2026		LC appointed for evidence recording	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)122	21-11-2025	ASHOK MANDAL Vs M/S VENUS ENTERPRISES	09.01.2026	PE-27.01.2026	-	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)226	27-02-2025	M/S ASHOK KUMAR BAHL Vs MUNICIPAL CORPORATION OF DELHI	12.01.2026	PE-28.01.2026	LC appointed for evidence recording	As per order, list of witnesses be filed order 16 Rule 1 cpc							
			310	CS (COMM)	CS (COMM)579	21-05-2025	Saroj Bala Vs MUNICIPAL CORPORATION OF DELHI	12.01.2026	PE-28.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 cpc							
			310	CS (COMM)	CS (COMM)999	11-09-2025	M/s VASTRAM INDIA PVT LTD Vs SANJAY KUMAR YADAV	12.01.2026		-	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)628	30-05-2025	Pawan Bansal Vs MUNICIPAL CORPORATION OF DELHI	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)754	05-07-2025	Saroj Bala Vs Municipal Corporation of Delhi	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)821	21-07-2025	Rajesh Verma Vs MUNICIPAL CORPORATION OF DELHI	13.01.2026	PE-30.01.2026	-	As per order, list of witnesses be filed within 15 days as provided							
			310	CS (COMM)	CS (COMM)109	03-10-2024	STATE BANK OF INDIA RAJESWARA REDDY KACHANA	14.01.2026	PE-29.01.2026	-	As per order, list of witnesses be filed order 16 Rule 1 cpc							
			310	CS (COMM)	CS (COMM)767	07-07-2025	Viva Books Private Ltd. Vs M/s. CS Kids Learning Pvt Ltd	15.01.2026	PE-05.02.2026	-	As per order, list of witnesses be filed order 16 Rule 1 cpc							

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			310	CS (COMM)	CS (COMM)/676	09-06-2025	UNION BANK OF INDIA Vs BHOLA SINGH RAWAT	17.01.2026	PE-20.01.2026			As per order, list of witnesses be filed order 16 Rule 1 cpc			
			310	CS (COMM)	CS (COMM)/119	15-11-2025	SURENDER KUMAR GUPTA Prop. of M/s S.K. Bearing Corporation Vs M/s RAMDEV STAINLESS STRIPS PVT LTD	19.01.2026	PE-06.02.2026			As per order, list of witnesses be filed order 16 Rule 1 cpc			
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/838/2025	13-10-2025	Rati Ram Bansal Vs Vishambhar Singh Shekhawat	12-01-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
				es	CS (COMM)/794/2024	11-09-2024	RADIANCE ENTERPRISE XIMI VOGUE TRADING LLP	16-01-2026	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL												
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL												
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL												
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS(COMM)	66/2018	13.12.2018	GAUGE ADVERTISING AND MARKETING VS. R. K. INC.	29.01.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	FINAL ARGUMENT/ 09.03.2026	
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	376 / 2022	24.03.2022	MR. GULSHAN VERMA Vs MR. SANJAY SAREEN	13.01.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 30.03.2026	
				CS (COMM.)	340 / 2022	11.04.2022	NARENDER GOEL PROP. NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD	19.01.2026	WITHIN ONE WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN	MISC. APPEARANCE 30.03.2026	

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				CS (COMM.)	652 / 2022	25.03.2022	DIGIROVERS SOLUTIONS PRIVATE LTD. THROUGH RAVI KHANNA AUTHORIZED REPRESENTATIVE	19.01.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN	MISC. APPREANCE 27.03.2026
				CS (COMM.)	498 / 2025	05.07.2025	Indian Bank Vs ICICI Lombard General Insurance CO Ltd	21.01.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN	MISC. APPREANCE 27.03.2026
				CS (COMM.)	209 / 2025	19.03.2025	LIC Housing Finance Limited Vs Amit Bhagat	28.01.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN	MISC. APPREANCE 30.03.2026
				CS (COMM.)	257 / 2025	04.04.2025	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	29.01.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN	MISC. APPREANCE 10.04.2026
				CS (COMM.)	669 / 2024	23.08.2024	Ansals Chambers Flat Owners Association Vs Shyam Sunder Narwani	29.01.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	NOT DATE GIVEN	MISC. APPREANCE 10.04.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL											
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (COMM) 178/25	09.04.2025	KOTAK MAHINDRA PRIME LTD Vs FAISAL KHAN (BORROWER)	05.01.2026	28.01.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 342/25	18.07.2025	EMU Lines Private Limited Vs. YOGESH ICHHARAM MAHAJAN PROPRIETOR TANMAYEE SHIPPING AND LOGISTICS AND	08.01.2026	04.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 386/25	19.08.2025	M/S Imperia Decor Industries Vs. Ronit Bhasin Proprietor of M/S RS Builders	13.01.2026	10.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 117/23	28.02.2023	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs. KISAN AGRI JUNCTION THROUGH ITS PROPRIETOR ANURAG SINGHAL	16.01.2026	17.02.2026	With in 15 Days	Nil	NIL	NIL	NA
			12, Court Block-I	New Civil Suit	CS (COMM) 371/25	04.08.2025	Punjab National Bank Vs. Amit Prakash	27.01.2026	24.02.2026	With in 15 Days	Nil	NIL	NIL	NA
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 225/25	28.04.2025	M/s Kibi Sports Pvt Ltd Vs Punjab De Sher	06.01.2026	10.03.2026	10.03.2026	07.04.2026	05.05.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 557/2024	18.12.2024	SBI Vs Sharad Kumar Pandey	06.01.2026	25.02.2026	25.02.2026	19.03.2026	21.04.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 109/2025	04.03.2025	SURESH KHURANA VS M/S SAYA HOMES PVT LTD	06.01.2026	09.03.2026	09.03.2026	10.04.2026	11.05.2026	-	

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			6, Court Block-I	New Commercial	CS (COMM) 220/2024	04.05.2024	HABIBS COSMETICS PVT LTD VS HABIBS HAIR BEAUTY	13.01.2026	17.02.2026	17.02.2026	27.03.2026	07.05.2026		
			6, Court Block-I	New Commercial	CS (COMM) 325/2025	10.07.2024	STATE BANK OF INDIA VS DHARA SINGH & ANR	14.01.2026	06.03.2026	06.03.2026	13.04.2026	14.05.2026		
			6, Court Block-I	New Commercial	CS (COMM) 499/2025	31.10.2025	THE SOUTH INDIAN BANK LTD VS MADHULIKA MITTAL	17.01.2026	17.03.2026	17.03.2026	16.04.2026	19.05.2026		
			6, Court Block-I	New Commercial	CS (COMM) 20/2023	09.01.2023	M/S KEVAL EMPIRE DESIGNS PVT LTD VS M/S SUDHIR BHAI SAREE VALA	19.01.2026	11.03.2026, 19.03.2026, 30.03.2026	11.03.2026, 19.03.2026, 30.03.2026	20.01.2026, 21.04.2026, 24.04.2026, 25.04.2026	23.05.2026		
			6, Court Block-I	New Commercial	CS (COMM) 21/2023	09.01.2023	M/S KEVAL EMPIRE DESIGNS PVT LTD VS M/S SUDHIR BHAI SAREE VALA	19.01.2026	11.03.2026, 19.03.2026, 30.03.2026	11.03.2026, 19.03.2026, 30.03.2026	20.01.2026, 21.04.2026, 24.04.2026, 25.04.2026	23.05.2026		
			6, Court Block-I	New Commercial	CS (COMM) 544/2025	03.12.2025	PUNJAB NATIONAL BANK VS KAPIL JAIN	27.01.2026	13.03.2026	13.03.2026	04.05.2026	06.07.2026		
			6, Court Block-I	New Commercial	CS (COMM) 258/2024	21.05.2024	DEVKI FOUNDATION VS DEVI MAMTA & ANR	28.01.2026	08.04.2026	08.04.2026	12.05.2026	15.07.2026		
			6, Court Block-I	New Commercial	CS (COMM) 450/2024	20.09.2024	APEX CONSTRUCTION COMPANY VS UNION BANK OF INDIA	28.01.2026	14.04.2026	14.04.2026	18.05.2026	22.07.2026		
25	SH. SANDEEP YADAV	SOUTH	17, Court Block-I	New Commercial	CS(COMM)/77/2025	11-02-2025	True Logistics vs M/s Al Noor	09-01-2026	15 days before NDOH	One week before NDOH	26/02/2026			
			17, Court Block-I	New Commercial	CS(COMM)/71/2025	07-02-2025	True Logistics vs M/s Milki exports	09-01-2026	15 days before NDOH	One week before NDOH	26/02/2026			
			17, Court Block-I	New Commercial	CS(COMM)/76/2023	13-02-2023	Mehboob Ahmad Trading as Bharat Brush International vs. Muneer Ahmad trading as Bharat Brush Agencies	19-01-2026	Within 15 days	03 days before the date fixed for evidence	27/02/2026			
			17, Court Block-I	New Commercial	CS(COMM)/393/2024	13-08-2024	FITJEE Foundation for Reseach and Training vs. Senthil Educational Trust	22-01-2026	Within 15 days	One week before NDOH	10/03/2026			
			17, Court Block-I	New Commercial	CS(COMM)/95/2024	28-02-2024	M/S Andromeda Sales and Distribution Pvt. Ltd vs. Oxyzo Financial Services Pvt. Ltd.	22-01-2026	Within 15 days	One week before NDOH	07/03/2026			
			17, Court Block-I	New Commercial	CS DJ/401/2020	12-10-2020	Kartar Singh Kochhar vs. ICICI Bank	29-01-2026	Within two weeks	Within two weeks	PE on 10/02/2026 & closure of DE on 13/02/2026 and DE on 17/02/2026	27/03/2026		

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26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 468/2022	18.08.2022	M/S EASH INFRA VS M/S SHRISTI SAM LAIN YOGI JV & ANR.	07.01.2026						09.03.2026	
			29, New Court Block-II	Commercial	CS (COMM.) 492/2023	23.08.2023	STATE BANK OF INDIA VS ASHOK KUMAR		05.02.2026						27.03.2026
			29, New Court Block-II	Commercial	CS (COMM.) 457/2024	25.09.2024	M/S SIPHON ELECTRONICS VS JB ENGG. WORKS		13.01.2026						25.02.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COMM/38/2023	13-01-2023	PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES	15-01-2024		09-10-2024			Final Arguments	11-02-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/38/2/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL	10-07-2024		14-05-2025					12-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/54/4/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024		26-11-2024			Final Arguments	06-03-2026	
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/9/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025							20-02-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/6/12/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026							20-04-2026
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	275/2024	10-04-2024	M/s Indraprastha Services Vs The Union Of India	13-01-2026	29-01-2026	29-01-2026	28-02-2026	28-02-2026	18-02-2026		
				CS(COMM)	226/2024	30-03-2024	Allways Logistics India Pvt Ltd Vs M/s Xportus Freight India Pvt Ltd	20-01-2026	12-02-2026	12-02-2026	26-02-2026	26-02-2026	21-02-2026		
29	SH. LALIT KUMAR, D.J. COMM-02, D.J. COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	CS/COMM/77/8/2025	24.09.2025	ATUL MALHOTRA VS. SHIVAM KUNWAR	07.01.2026	Within 15 days	29.01.26						
				CS/COMM/859/2025	18.10.2025	MANMACHINE VS. SAND G	09.01.2026	Within 15 days	02.02.26						
				CS/COMM/531/2025	04.07.2025	ASHOK COMPANY VS.VLCC	12.01.2026	Within 15 days	05.02.26						

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				CS/COMM/374/2025	01.05.2025	15.01.2026	WOODVER COATING P LTD. VS. BOBBY	Within 15 days	06.02.26					
				CS./COOM/791/2022	08.08.2025	16.01.2026	SATISH KUMAR JAIN VS. SATISH KUMAR JAIN	Within 15 days	25.02.26					
				CS/COMM/792/2025	26.09.2025	17.01.2026	INTEX TECHNOLOGIES VS. KHAJA BASHEER	Within 15 days	31.01.26					
				CS/COMM/402/2025	07.05.2025	19.01.2026	M/S PANEL INDUSTRIES VS. M/S PRABHAT GLASS	Within 15 days	10.02.26					
				CS/COMM/905/2025	11.11.2025	20.01.2026	CHAMAN KUMAR VS. BURNETI HOMEPATH Y	Within 15 days	23.02.26					
				CS/COMM/868/2023	26.09.2023	20.01.2026	THE NEW INDIA ASSURANCE CO. LTD. VS. NTC SUPPLY	Within 15 days	28.01.26					
				CS/COMM/927/2025	19.11.2025	30.01.2026	VIVEK GUPTA VS. MONTY PET	Within 15 days	13.02.26					
30	SH. VRINDA KUMARI	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	MS. NEELAM SINGH	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
34	MS. NIRJA DJ(DIGITAL)-07, EAST DISTRICT,	BHATIA SOUTH	SOUTH-EAST	NIL										
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	189/2025	08-07-2025	RCI ELECTRICALS WIRES PVT. LTD. VS. YASH EXPORTS	14-01-2026	NIL	NIL	NIL	NIL	NIL	P.E.-11-02-2026, 12-02-2026,13-02-2026, DE-18-02-2026, 19-02-2026,20-

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
			209	RECOVERY	353/2024	23-11-2024	KAPIL KANSAL VS MUKESH YADAV	29-01-2026	NIL	NIL	NIL	NIL	NIL	P.E-02-03-2026, 03-03-2026, 07-03-2026, D.E. 12-03-2026, 13-03-2026, 19-03-2026	
			209	RECOVERY	311/2025	18-11-2025	M/S ASPHALTIC PRODUCTS. PVT.LTD. VS. RAJ KR. SACHDEVA	30-01-2026	NIL	NIL	NIL	NIL	NIL	P.E-27-02-2026, 06-03-2026, 07-03-2026, D.E. 17-03-2026, 18-03-2026, 19-03-2026	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	301, New Court Building	CS(COMMERCIAL)					Framing the issues	Listing of Witnesses	Affidavit of Evidence	Affidavit of Witness	Written Arguments	Oral Arguments	Other Stages/Hearing Date
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 80/2025	03.02.2025	SHREE SHYAM TEXTILES VS. ARMAAN ETHNIC WEAR	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	PE 05.02.2026 DE 09.02.2026 F/A 16.02.2026
			301, New Court Building	CS(COMMERCIAL)	CS(COMM) 155/2025	11.03.2025	PAWAN KUMAR VS. R R AGENCIES	NIL	Not Filed	Not Filed	Not Filed	NO	NO	NO	PE 02.02.2026 AND 03.02.2026 DE 12.02.2026 AND 16.02.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS COMM 334/2025	21-05-2025	M/S ORANGESTAR LOGISTIC PVT LTD Vs. M/S STALLONE OVERSEAS PVT LTD.	07.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/12.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 186/2025	01-04-2025	GOOD LUCK TRADING CO Vs. JUGUNA HARDWARE AND SALES	09.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/12.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 508/2025	19-08-2025	RAJ KUMAR GUPTA Vs. SUMIT GUPTA	14.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/19.02.2026
			ROOM NO 208	COMMERCIAL	CS COMM 488/2024	17-09-2024	APOLLO PIPES LIMITED Vs. VED PRAKASH SRIVASTAVA T/MAA VAISHNO ENTERPRISES	15.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/02.03.2026
			ROOM NO 208	COMMERCIAL	CS COMM 547/2025	08-09-2025	PUNJAB NATIONAL BANK Vs. ANKIT CHAUDHARY	17.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/24-02-2026
			ROOM NO 208	COMMERCIAL	CS COMM 323/2024	01-06-2024	ACCUPROBE HEALTHCARE AND DIAGNOSTICS PVT. LTD. Vs. APPLE IMAGING	21.01.2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	NO	PE/02.03.2026

SR	COURT	DISTRICT	COURT ROOM NO	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			208	COMMERCIAL	CS COMM 589/2025	09-10-2025	SHREE BANKEY BEHARI PVT LTD. VS. SATISH KUMAR RAWAL MAHIMA COLLECTION	29.01.2026	NOT FILED	NOT FILED	NOT FILED	NO	NO	PE/06.03.2026
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 250/2025	21.04.2025	M/S MAHAVIR TEXTILES VS M/S PADMAWATI MARKETING	05.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 426/2025	09.07.2025	MS RAJNI JAIN VS M/S FAST FURIOUS MOTOREN	07.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 536/2025	09.09.2025	HARLAJI SONI PACKAGING LTD VS PADMAWATI HANDLOOM LTD	07.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 647/2025	11.11.2025	NITA SHRIMAL VS ANIL KHANNA	08.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 446/2025	17.07.2025	M R TELECARE PVT LTD VS ANKUR TYAGI	09.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 292/2025	07.05.2025	UNION BANK OF INDIA VS RINKI GUPTA	09.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 506/2025	19.08.2025	CCPL DEVELOPERS PVT LTD VS SHAILESH SHARAMA & ANR	10.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 671/2025	28.11.2025	STATE BANK OF INDIA VS SUPRATIMA DEY	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 701/2025	12.12.2025	STATE BANK OF INDIA VS NAVEEN AGGARWAL	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 445/2025	17.07.2025	BANK OF BARODA VS JITENDRA KUMAR MANGAL	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 587/2025	08.10.2025	BANK OF BARODA VS SIKHA SADH	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 606/2025	15.10.2025	CENTRAL BANK OF INDIA VS MUKESH KUMAR & ORS	20.01.2026	Not Filed	NO	Not Filed	NO	NO	
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 287/2025	05.05.2025	APL APOLLO TUBES LTS VS RAMA RAM	21.01.2026	Not Filed	NO	Not Filed	NO	NO	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR VS	PETITIONER NAMED RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. RAKESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 515/2025	22.09.2025	AYON ALLOYS PVT LTD VS SAMNEER AUTO PVT LTD.	03.01.2026	18.01.2026	18.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 538/2025	10.10.2025	R.K. CONTAINER LINE PVT LTD VS26 PROFESSIONAL CARGO MOVERS	08.01.2026	22.01.2026	22.01.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 476/2025	03.09.2025	STATE BANK OF INDIA VS26 MRINALINY SINGH	09.01.2026	09.02.2026	09.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 235/2025	13.05.2025	PUNJAB NATIONAL BANK VS MOHD SHARIK	20.01.2026	18.02.2026	18.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 424/2025	05.08.2025	M/S BABAJI UDYOG PVT LTD VS26 M/S MANJARI AGOR INDUSTRIES	20.01.2026	19.02.2026	19.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 606/2025	04.11.2025	CANARA BANK VS26 RAKESH KUMAR MAURYA	20.01.2026	21.02.2026	21.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 504/2025	16.09.2025	HK ENTERPRISES VS FRVELION OILS AND INDIA PVT LTD	21.01.2026	17.02.2026	17.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 512/2025	17.09.2025	BTC TRADERS PVT LTD VS26 KAMLADITYA CONSTRUCTION PVT LTD	24.01.2026	09.02.2026	09.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 570/2025	30.10.2025	BANK OF BARODA VS NITIN KUMAR PHALSWAL	27.01.2026	12.02.2026	12.02.2026	NIL	NIL	NIL	NIL
			603	COMMERCIAL EXECUTION	CS COMM 250/2025	20.05.2025	BANK OF BARODA VS KRITIKA VATS	28.01.2026	13.02.2026	13.02.2026	NIL	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS (COMM)/180/2025	45751	REKHA VS RAJESH	14-01-2026	PE - 16/02/26 & 18/02/26 DE - 23/02/26 & 24/02/26 F.A - 06/03/26
			613	Commercial Suit	Counter claim/26/25	10-07-2025	RAJESH VS REKHA	14-01-2026

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			613	Commercial Suit	CS (COMM)/17/2025	10-01-2025	JAI PRAKASH SHARMA VS VIPIN SHARMA & ANR.	16-01-2026	PE - 17/02/26 & 18/02/26 DE - 25/02/26 & 27/02/26 F.A - 09/03/26					
			613	Commercial Suit	CS (COMM)/255/2025	21-05-2025	M/S RIVAAN ENTERPRISES VS M/S SUKHMANN WELLNESS	31-01-2026	PE - 06/03/26 & 09/03/26 DE - 16/03/26 & 17/03/26 F.A - 25/03/26					
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	Commercial Suit	CS(COMM) 526/2024	21.10.2024	MUKESH GUPTA VS SHREE BALAJI	05.01.2026	PE- 03.02.2026 DE-10.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 130/2025	17.03.2025	MASCOT HEALTH SERIES VS JUBILITION BIO	05.01.2026	PE-13.02.2026 DE-18.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 486/2025	19.10.2023	ARVIND GHAI VS VIJAY PAL SINGH	07.01.2026	PE-10.02.2026 DE-21.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 442/2024	04-09-2024	RENECARE CENTRE FOR KIDNEY VS MICRO MOLE HEALTH	09.01.2026	PE-16.02.2026 DE-24.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 5/2025	03.01.2025	MANISH GOEL VS RINKU KAUSHIK	09.01.2026	PE- 18.02.2026 DE-26.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 177/2025	04.04.2025	NEELKANTH CONSTRUCTION VS BHUMIYA CONSTRUCTIONS PVT LTD	09.01.2026	PE- 24.02.2026 DE-02.03.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 511/2025	18.09.2025	KARNATAKA BANK VS SAJJAN SINGH	22.01.2026	PE-28.02.2026	NIL	NIL	NIL	NIL	NIL
			614	Commercial Suit	CS(COMM) 513/2025	20.09.2025	UCO BANK VS RAVINDER CHAWLA	23.01.2026	PE-20.02.2026 DE-13.03.2026	NIL	NIL	NIL	NIL	NIL
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(COMM)	314/2025	04.06.2025	Nitin Raj Gupta Vs M/s Mode Retail Sales and Marketing Pvt. Ltd.	07.01.2026	12.02.2026	12.02.2026	-	-	-	-
			509	CS(COMM)	434/2025	11.08.2025	Devsons Timbers Vs Delco Infrastructure Projects Ltd.	12.01.2026	16.02.2026	16.02.2026	-	-	-	-
			509	CS(COMM)	463/25	30.08.2025	Bank of Baroda vs Meenakshi	29.01.2026	26.02.2026	26.02.2026	-	-	-	-